

**Directorate General of Foreign Trade**  
**Udyog Bhawan**  
**DES-V Section**

**Minutes of NC-V meeting held on 03.07.2014**

The meeting No.13/AM-15 for the licensing year 2014-15 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 03.07.2014 in Conference Room No.4 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-



S.No.	Name of the representatives and their designation	Department
1.	Shri V.K. Kohli, Director	R.O. TC, Noida
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meeting No.12/AM-15 for 26.06.2014 were taken up for ratification. As there were no amendments to the same, the above referred minutes of 26.06.2014 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.13/AM-15 dated 03.07.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

**MEETING NUMBER : 13/84-ALC3/2014**

**MEETING DATE : 03.07.2014**

<b>Case No.:</b> 4/3/84-ALC3/2014	<b>Party Name:</b> KANPUR PLASTIPACK LTD	<b>Meet No/Date:</b> 13/84-ALC3/2014 03.07.2014	<b>Status:</b> <b>Approved</b>	
<b>HQ File</b> :01/84/050/00027/AM15/	<b>RLA File</b> :06/24/040/00036/AM14/	<b>Lic.No/Date:</b> 0610036559 06.03.2014		
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
<b>S.No.</b>	<b>Export Product</b>	<b>Export Quantity</b>	<b>Import item</b>	<b>Quantity allowed</b>
1.	Polypropylene Multifilament yarn	1,00,000 Kgs.	PP Granules Virgin for extrusion	1,05,000 Kgs.
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				



Case No.: 1/9/84-ALC3/2014	Party Name: SRF LIMITED	Meet No/Date: 13/84-ALC3/2014 03.07.2014	Status: Approved
HQ File :01/84/050/00051/AM15/	RLA File :04/24/040/00288/AM14/	Lic.No/Date: 0410157500 30.04.2014	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
2 1.	Synthetic fabric 840 denier and above/ Polyester/Nylon 72:28/ Dipped belting fabric (EP)/Rubberised textile fabrics/ Conveyer Duck/ Synthetic fabrics of Nylon 6/66 & Polyester 840 denier and above (28:72)	69,843 Kgs.	Polyester Chip Spin finish oil Nylon 66 Industrial yarn V.P. Latex Resorcinol Bonding agent (Grilbond IL-6 50%/ISO Bond PC45)	54,635 Kgs. 468 Kgs. 21,302 Kgs. 4540 Kgs. 489 Kgs. 349 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.: 1/13/84-ALC3/2014	Party Name: THREADS (INDIA) LIMITED	Meet No/Date: 13/84-ALC3/2014 03.07.2014	Status: Approved
HQ File :01/84/050/00094/AM15/	RLA File :06/24/040/00009/AM15/	Lic.No/Date: 0610037463 15.05.2014	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
3 1.	100% Polyester Braid	1896 Kgs.	01016299-Poly. Braid 1.0mm M-34-BP-57N 01016210- Poly Braid Tape 1.5mm, M-34-BP-50A 01016211-Poly Woven tape 3mm, M-34-WP-48	477 Kgs. 1350 Kgs. 126 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:2/9/84-ALC3/2014	Party Name: SUNNY INTERNATIONAL LTD.	Meet No/Date:13/84-ALC3/2014 03.07.2014	Status: Deferred
HQ File :01/84/050/00052/AM15/	RLA File :33/24/040/00002/AM15/	Lic.No/Date:3310029731 16.05.2014	Defer Date: 31.07.2014
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm. The Committee after deliberations decided to await the same and defer the case for re-listing on 31.07.2014.			

Case No.:3/9/84-ALC3/2014	Party Name: INTERMARKET (INDIA) PVT. LTD.,	Meet No/Date:13/84-ALC3/2014 03.07.2014	Status: Approved	
HQ File :01/84/050/00053/AM15/	RLA File :03/94/040/00108/AM15/	Lic.No/Date:0310782163 20.05.2014		
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Hospital Gown made of 55% Cotton 45% Polyester fabric, GSM-150+/-10%	12,360 Nos.	55% Cotton 45% Polyester fabric, GSM-150+/-10%	32,131 Sq. meter
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

Case No.:4/9/84-ALC3/2014

Party Name: INTERMARKET (INDIA) PVT. LTD.,

Meet No/Date:13/84-ALC3/2014  
03.07.2014

Status:  
Approved

HQ File  
:01/84/050/00054/AM15/

RLA File  
:03/94/040/00109/AM15/

Lic.No/Date:0310782166  
20.05.2014

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Hospital Gown made of 55% Cotton 45% Polyester fabric, GSM-150+/-10%	12,360 Nos.	55% Cotton 45% Polyester fabric, GSM-150+/-10%	32,131 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:5/9/84-ALC3/2014	Party Name: INTERMARKET (INDIA) PVT. LTD.,	Meet No/Date:13/84-ALC3/2014 03.07.2014	Status: Approved
HQ File :01/84/050/00055/AM15/	RLA File :03/94/040/00107/AM15/	Lic.No/Date:0310782157 20.05.2014	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Hospital Gown made of 55% Cotton 45% Polyester fabric, GSM-135+/-10%	15,771 Nos.	55% Cotton 45% Polyester fabric, GSM-135+/-10%	36,272 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:2/13/84-ALC3/2014	Party Name: ARVIND LIMITED	Meet No/Date:13/84-ALC3/2014 03.07.2014	Status: Deferred
HQ File :01/84/050/00095/AM15/	RLA File :07/24/040/00078/AM15/	Lic.No/Date:0710105381 25.06.2014	Defer Date: 31.07.2014

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case is still awaited from applicant firm/R.A., Bangalore. Accordingly, the Committee after deliberations decided to await the same and deferred the case for re-listing on 31.07.2014.

#### MANUAL AGENDA CASE

(09)

Case No.189	M/s Veda Patch Work, Chennai
NC 13/AM-15, dt. 03.07.2014	File No.01/84/50/223/AM-14/DES-V
Re-fixation of input output norms in respect of Advance Authorization No. 0410150373 dated 26.09.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. K.S. Desikan on behalf of the firm. Mr. K.S. Desikan presented the samples and explained the details of the case before the Committee. After hearing the details of the case and examined the samples, the Committee after deliberations advice Mr. K.S. Desikan that in future in similar cases, the quantity of export and import product should be indicated in Kgs. term and decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Cotton patch work fabric, width-44/45"	5304 yards	100% Cotton woven fabric, width-57"	7956 yards.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(10)

Case No.190	M/s Fashion Accessories, Gurgaon
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/197/AM-14/DES-V
Re-fixation of input output norms in respect of Annual Advance Authorization No. 0510369393 dated 25.10.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager Commercial on behalf of the firm. Mr. A.K. Jain presented the samples and explained the details of the case before the Committee. After hearing the details of the case, the Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Duvet Cover made of 100% Linen woven fabric, GSM-175+/-10%, Size-68"x86"	2400 Nos.	100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102"	6.14 Sq. meter per piece
2.	Duvet Cover made of 100% Linen woven fabric, GSM-175+/-10%, Size-92"x88"	2400 Nos.	100% Linen unwashed woven fabric, GSM-175+/-10%, Size-104"	8.19 Sq. meter per piece
3.	Duvet Cover made of 100% Linen woven fabric, GSM-175+/-10%, Size-92"x108"	2400 Nos.	100% Linen unwashed woven fabric, GSM-175+/-10%, Size-104"	9.91 Sq. meter per piece
4.	Sham made of 100% Linen woven fabric, GSM-175+/-10%, Size-20"x36"	4800 Nos.	100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102"	1.23 Sq. meter per piece
5.	Sham made of 100% Linen woven fabric, GSM-175+/-10%, Size-26"x26"	4800 Nos.	100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102"	0.95 Sq. meter per piece
6.	Sham made of 100% Linen woven fabric, GSM-175+/-10%, Size-20"x26"	4800 Nos.	100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102"	0.95 Sq. meter per piece
7.	Pillow Cover made of 100% Linen woven fabric, GSM-175+/-10%, Size-20"x20"	3500 Nos.	100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102"	1.02 Sq. meter per piece
8.	Shower Curtain made of 100% Linen woven fabric, GSM-175+/-10%, Size-72"x72"	2500 Nos.	100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102"	6.95 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(11)

Case No.191	M/s Fashion Accessories, Gurgaon
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/196/AM-15/DES-V
Re-fixation of input output norms in respect of Annual Advance Authorization No. 0510369393 dated 25.10.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager Commercial on behalf of the firm. Mr. A.K. Jain

presented the samples and explained the details of the case before the Committee. After hearing the details of the case, the Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Pleated Napkin made of 100% Linen woven fabric, GSM-175+/-10%, Size-20"x20"	12,000 Nos.	100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102"	0.70 Sq. meter per piece
2.	Runner made of 100% Linen woven fabric, GSM-175+/-10%, Size-16"x108"	4400 Nos.	100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102"	2.33 Sq. meter per piece
3.	Napkin made of 100% Linen woven fabric, GSM-175+/-10%, Size-10"x10"	10,000 Nos.	100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102"	0.15 Sq. meter per piece
4.	Napkin made of 100% Linen woven fabric, GSM-175+/-10%, Size-18"x18"	10,000 Nos.	100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102"	0.37 Sq. meter per piece
5.	Napkin made of 100% Linen woven fabric, GSM-175+/-10%, Size-20"x20"	8000 Nos.	100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102"	0.62 Sq. meter per piece
6.	Table Cloth made of 100% Linen woven fabric, GSM-175+/-10%, Size-70"x144"	2400 Nos.	100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102"	11.99 Sq. meter per Piece
7.	Table Cloth made of 100% Linen woven fabric, GSM-175+/-10%, Size-70"x126"	2400 Nos.	100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102"	10.54 Sq. meter per piece
8.	Table Cloth made of 100% Linen woven fabric, GSM-175+/-10%, Size-70"x108"	2400 Nos.	100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102"	9.08 Sq. meter per piece
9.	Table Cloth made of 100% Linen woven fabric, GSM-175+/-10%, Size-70"x90"	2400 Nos.	100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102"	7.58 Sq. meter per piece
10.	Placemat made of 100% Linen woven fabric, GSM-175+/-10%, Size-14"x20"	5600 Nos.	100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102"	0.48 Sq. meter per piece
11.	Tea Towel made of 100% Linen woven fabric, GSM-175+/-10%, Size-20"x30"	5600 Nos.	100% Linen unwashed woven fabric, GSM-175+/-10%, Size-102"	0.66 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.




(12)

Case No.192	M/s Orient Craft Ltd., New Delhi
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/154/AM-14/DES-V
Re-fixation of input output norms in respect of Annual Advance Authorization No. 0510314445 dated 13.01.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager Commercial on behalf of the firm. Mr. A.K. Jain presented the samples and explained the details of the case before the Committee. After hearing the details of the case, the Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Quilted Cushion Cover made of 100% Silk dyed woven fabric, GSM-40+/-10%,Size-30x50 cms.	2280 Nos.	100% Silk dyed woven fabric, GSM-40+/-10%, width-44"	0.70 Sq. meter per piece
2.	Quilted Cushion Cover made of 100% Silk dyed woven fabric, GSM-40+/-10%,Size-45x45 cms.	2280 Nos.	100% Silk dyed woven fabric, GSM-40+/-10%, width-44"	0.84 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(13)

Case No.193	M/s Orient Craft Ltd., New Delhi
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/177/AM-14/DES-V
Re-fixation of input output norms in respect of Annual Advance Authorization No.0510336492 & 0510336494 dated 04.10.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager Commercial on behalf of the firm. Mr. A.K. Jain presented the samples and explained the details of the case before the Committee. After hearing the details of the case, the Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	Source indigenous
1.	Blanket made of Front: 100% Linen woven fabric, GSM-180/-10% (Indigenous), Back:100% Cotton knitted fabric, GSM-172+/-10% (Imported), Filling: 100% Cotton woven flannel fabric, GSM-110+/-10% (imported), Size-90"x96" Style Name: Linen Jersey Blanket	1200 Nos.	100% Cotton knitted fabric, GSM-172+/-10%, width-112"	7.51 Sq. meter per piece	100% Linen woven fabric, GSM-180/-10%, width-100" = 6.84 sq. meter per piece
			100% Cotton woven flannel fabric, GSM-110+/-10%, width-108"	7.25 Sq. meter per piece	
2.	Blanket made of Front: 100% Linen woven fabric, GSM-180/-10% (Indigenous),	1000 Nos.	100% Cotton knitted fabric, GSM-172+/-	8.96 Sq. meter per piece	100% Linen woven

Back:100% Cotton knitted fabric, GSM-172+/-10% (Imported), Filling: 100% Cotton woven flannel fabric, GSM-110+/-10% (imported), Size-108"x96" Style Name: Linen Jersey Blanket		10%, width-112"		fabric, GSM-180/-10%, width-100" = 7.94 sq. meter per piece
		100% Cotton woven flannel fabric, GSM-110+/-10%, width-108"	8.64 Sq. meter per piece	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(14)

Case No.194	M/s Orient Craft Ltd., New Delhi
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/061/AM-15/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No.0510379237 dated 12.02.2014.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Linen Frill Cushion made of 100% Linen woven fabric, GSM-465+/-10%, Size-40x40 cms.	3500 Nos.	100% Linen unwashed woven fabric, GSM-465+/-10%, width-63"	0.96 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(15)

Case No.195	M/s Orient Craft Ltd., New Delhi
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/056/AM-15/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No.0510359866 dated 16.07.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Paisley Duvet Cover made of 100% Linen woven fabric, GSM-160+/-10%, Size-90"x96"	1404 Nos.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-125"	9.78 Sq. meter per piece
2.	Paisley Duvet Cover made of 100% Linen woven fabric,	1392 Nos.	100% Linen unwashed woven fabric, GSM-	11.35 Sq. meter per

	GSM-160+/-10%, Size-108"x96"		160+/-10%, width-125"	piece
3.	Paisley Sham Cover made of 100% Linen woven fabric, GSM-160+/-10%, Size-20"x26"	1428 Nos.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-125"	1.59 Sq, meter per piece
4.	Paisley Sham Cover made of 100% Linen woven fabric, GSM-160+/-10%, Size-20"x36"	1404 Nos.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-125"	2.23 Sq, meter per piece
5.	Paisley Pillow made of 100% Linen woven fabric, GSM-160+/-10%, Size-18"x18"	2784 Nos.	100% Linen unwashed woven fabric, GSM-160+/-10%, width-125"	0.86 Sq, meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(16)

Case No.196	M/s Orient Craft Ltd., New Delhi
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/060/AM-15/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510379237 dated 12.02.2014.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Linen Frill Cushman made of 100% Linen woven fabric, GSM-315+/-10%, Size-40x40 cms.	4300 Nos.	100% Linen woven fabric, GSM-315+/-10%, width-57"	0.87 Sq, meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(17)

Case No.197	M/s Orient Craft Ltd., New Delhi
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/059/AM-15/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510359866 dated 16.07.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
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1.	Crest Pillow Cover made of 100% Linen woven fabric, GSM-465+/-10%, Size-13"x21"	1000 Nos.	100% Linen unwashed woven fabric, GSM-465+/-10%, width-60"	0.68 Sq, meter per piece
2.	Crest Pillow Cover made of 100% Linen woven fabric, GSM-465+/-10%, Size-22"x22"	3200 Nos.	100% Linen unwashed woven fabric, GSM-465+/-10%, width-60"	1.05 Sq, meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(18)

Case No.198	M/s Orient Craft Ltd., New Delhi
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/057/AM-13/DES-V
Fixation of input output norms against Annual Advance Authorization No.0810376607 dated 20.01.2014.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Velvet Cushion Cover made of 94% Cotton 6% Polyester solid dyed velvet fabric, GSM-560+/-10%, Size-50x50 cms.	9500 Nos.	94% Cotton 6% Polyester solid dyed velvet fabric, GSM-560+/-10%, width-54"	0.84 Sq, meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

Case No.199	M/s Orient Craft Ltd., New Delhi
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/058/AM-15/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510379237 dated 12.02.2014.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Linen Pillow made of 100% Linen woven fabric, GSM-465+/-10%, Size-12"x16"	1600 Nos.	100% Linen unwashed woven fabric, GSM-465+/-10%, width-60"	0.66 Sq, meter per piece
2.	Linen Pillow made of 100%	1400	100% Linen unwashed	0.74 Sq,

	Linen woven fabric, GSM-465+/-10%, Size-14"x22"	Nos.	woven fabric, GSM-465+/-10%, width-60"	meter per piece
3.	Linen Pillow made of 100% Linen woven fabric, GSM-465+/-10%, Size-18"x18"	1400 Nos.	100% Linen unwashed woven fabric, GSM-465+/-10%, width-60"	0.90 Sq, meter per piece
4.	Linen Pillow made of 100% Linen woven fabric, GSM-465+/-10%, Size-20"x20"	1200 Nos.	100% Linen unwashed woven fabric, GSM-465+/-10%, width-60"	0.98 Sq, meter per piece
5.	Linen Pillow made of 100% Linen woven fabric, GSM-465+/-10%, Size-20" round	1200 Nos.	100% Linen unwashed woven fabric, GSM-465+/-10%, width-60"	1.07 Sq, meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(20)

Case No.200	M/s Modelama Exports Ltd., Gurgaon
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/048/AM-15/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510280551 dated 28.12.2010.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Vest made of 100% Polyester woven dyed fabric, GSM-120+/-10%, Style No. 827924	7004 Nos.	100% Polyester woven dyed fabric, GSM-120+/-10%, width-52"	13,767 Sq, meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(21)

Case No.201	M/s Modelama Exports Ltd., Gurgaon
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/049/AM-15/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510280551 dated 28.12.2010.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
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1.	Ladies Hooded Jacket made of 100% Cotton dyed woven fabric, GSM-270+/-10% with 100% Cotton dyed woven lining fabric, GSM-220+/-10%, Style No. 846491	3844 Nos.	100% Cotton dyed woven fabric, GSM-270+/-10%, width-59"	3.5 Sq. meter per piece
			100% Cotton dyed woven lining fabric, GSM-220+/-10%, width-59"	4138 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(22)

Case No.202	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu
NC 13/AM-15, dt. 03.07.2014	File No.01/84/50/038/AM-12/DES-V
Re-fixation of input output norms against Advance Authorization No.3510033418 dated 05.04.2011.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 31.07.2014.

(23)

Case No.203	M/s Shahi Exports Pvt. Ltd., Faridabad
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/004/AM-15/DES-V
Fixation of input output norms against Annual Advance Authorization No.0710095268 dated 07.05.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Shirt Blouse made of 100% Linen dyed woven fabric, GSM-145+/-10%, Style No. 7554	1 pcs.	100% Linen dyed woven fabric, GSM-145+/-10%	2.78 Sq. meter per piece
2.	Ladies Top made of 100% Linen dyed woven fabric, GSM-145+/-10%, Style No. 7555C	1 pcs.	100% Linen dyed woven fabric, GSM-145+/-10%	1.55 Sq. meter per piece
3.	Ladies Shirt Dress made of 97% Cotton 3% Elastane printed fabric, GSM-118+/-10%, Style No. RM8 7646211	1 pcs.	97% Cotton 3% Elastane printed fabric, GSM-118+/-10%	3.45 Sq. meter per piece
4.	Ladies Top made of 100% Cotton lace knitted pannels, GSM-256+/-10%, Style No.	1 pcs.	100% Cotton lace knitted pannels, GSM-256+/-10%	1 Set per piece

	379191			
5.	Ladies Shirt Dress with belt made of 97% Cotton 3% Elastane yarn dyed fabric, GSM-118+/-10%, Style No. RM8 7646212	1 pcs.	97% Cotton 3% Elastane yarn dyed fabric, GSM-118+/-10%	2.80 Sq, meter per piece
6.	Ladies Shirt Dress with belt made of 97% Cotton 3% Elastane printed fabric, GSM-118+/-10% & 97% Cotton 3% Elastane dyed fabric. GSM-118+/-10%, Style No. RM8 7646211	1 pcs.	97% Cotton 3% Elastane printed fabric, GSM-118+/-10%	2.81 Sq, meter per piece
			97% Cotton 3% Elastane dyed fabric. GSM-118+/-10%	0.118 Sq, meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(24)

Case No.204	M/s Shahi Exports Pvt. Ltd., Faridabad
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/006/AM-15/DES-V
Fixation of input output norms against Annual Advance Authorization No.0710094861 dated 17.04.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Shirt Dress with belt made of 97% Cotton 3% Elastane yarn dyed fabric, GSM-118+/-10%, Style No. RM8 7646212	1 pcs.	97% Cotton 3% Elastane yarn dyed fabric, GSM-118+/-10%	3.45 Sq, meter per piece
2.	Ladies Shirt Dress with belt made of 100% Cotton yarn dyed chambray fabric, GSM-148+/-10%, Style No. RM8 7646202	1 pcs.	100% Cotton yarn dyed chambray fabric, GSM-148+/-10%	3.45 Sq, meter per piece
3.	Ladies Shirt Dress with belt made of 99% Cotton 1% Elastane dyed fabric, GSM-115+/-10% & 99% Cotton 1% Elastane printed fabric, GSM-115+/-10%, Style No. RM8 7635689	1 pcs.	99% Cotton 1% Elastane dyed fabric, GSM-115+/-10%	3.45 Sq, meter per piece
			99% Cotton 1% Elastane printed fabric, GSM-115+/-10%	0.15 Sq, meter per piece
4.	Ladies Shirt Dress with belt made of 97% Cotton 3%	1 pcs.	97% Cotton 3% Elastane printed fabric, GSM-	3.45 Sq, meter per

Elastane printed fabric, GSM-118+/-10% & 97% Cotton 3% Elastane dyed fabric. GSM-118+/-10%, Style No. RM87646211	118+/-10%	piece
	97% Cotton 3% Elastane dyed fabric. GSM-118+/-10%	0.15 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(25)

Case No.205	M/s Imperial Readymade Garments Factory India Pvt. Ltd., Chennai
NC 13/AM-15, dt. 03.07.2014	File No.01/84/162/280/AM-11/DES-V
Re-fixation of input output norms against Advance Authorization No.0410114215 dated 01.06.2010.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Trousers (Pants) made of 97% Cotton 3% Spandex stretch twill fabric, GSM-339+/-10%	60,298 Nos.	97% Cotton 3% Spandex stretch twill fabric, GSM-339+/-10%, width-57"(+/-1)	1,35, 670 Sq. meter
			80% Polyester 20% Cotton T/C Pocketing fabric, GSM-105+/-5%, width-57/58"	24,722 Sq. meter (@ 0.41 sq. meter per piece
			Matte Pewtter 28L Button	Net to net
			Matte Pewtter 9mm Rivet	Net to net
2.	Ladies Trousers (Pants) made of 75% Cotton 23% Polyester 2% Spandex yarn dyed stretch denim fabric, GSM-356+/-10%	23,477 Nos.	75% Cotton 23% Polyester 2% Spandex yarn dyed stretch denim fabric, GSM-356+/-10%, width-59/60"(+/-1)	52,822 Sq. meter
			80% Polyester 20% Cotton T/C Pocketing fabric, GSM-105+/-5%, width-57/58"	9625 Sq. meter (@ 0.41 sq. meter per piece
			Antique Copper 28L Button	Net to net
			Antique Copper 9mm Rivet	Net to net

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(26)

Case No.206	M/s Imperial Readymade Garments Factory India Pvt. Ltd., Chennai
NC 13/AM-15, dt. 03.07.2014	File No.01/84/50/181/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.0410143871 dated 05.03.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Pants (Trousers) made out of 98% Cotton 2% Spandex fabric, GSM-272+/-10%	66,667 Nos.	98% Cotton 2% Spandex fabric, GSM-272+/-10%, width-51"	1,50,000 Sq. meter
			80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-10%, width-58"	27,333 Sq. meter
			Zipppers	66,667 Nos.
			Buttons	66,667 Nos.
			Rivets	2,66,668 Nos.
2.	Ladies Pants (Trousers) made out of 98% Cotton 2% Spandex fabric, GSM-340+/-10%	2,00,000 Nos.	98% Cotton 2% Spandex fabric, GSM-340+/-10%, width-51-53"	4,50,000 Sq. meter
			80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-10%, width-58"	82,000 Sq. meter
			Zipppers	2,00,000 Nos.
			Buttons	2,00,000 Nos.
			Rivets	8,00,000 Nos.
3.	Ladies Pants (Trousers) made out of 72% Cotton 27% Polyester 1% Spandex denim fabric, GSM-356+/-10%	70,000 Nos.	72% Cotton 27% Polyester 1% Spandex denim fabric, GSM-356+/-10%, width-57"	1,57,500 Sq. meter
			80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-10%, width-58"	28,700 Sq. meter
			Zipppers	70,000 Nos.
			Buttons	70,000 Nos.
			Rivets	2,80,000 Nos.
4.	Ladies Pants (Trousers) made out of 73% Cotton 26% Polyester 1% Spandex denim fabric, GSM-356+/-10%	56,000 Nos.	73% Cotton 26% Polyester 1% Spandex denim fabric, GSM-356+/-10%, width-57"	1,26,000 Sq. meter
			80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-10%, width-58"	22,960 Sq. meter
			Zipppers	56,000 Nos.
			Buttons	56,000 Nos.

		Rivets	2,24,000 Nos.
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The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(27)

Case No.207	M/s The Travancore Mats & Matting Co. Kerala
NC 13/AM-15, dt. 03.07.2014	File No.01/84/50/046/AM-15/DES-V
Re-fixation of input output norms against Advance Authorization No.1010057540 dated 01.04.2014.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O.M.No.7)/260/2013-TSW, dated 01.07.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Coir Carpets/Rugs having net content of 89,286 Kgs. of coir yarn	44,643 Sq. meter	Coir yarn (Baled)	96,429 Kgs. (Inclusive 8% wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(28)

Case No.208	M/s S.K. Solutions, Mumbai
NC 13/AM-15, dt. 03.07.2014	File No.01/84/162/048/AM-15/DES-V
Classification of blankets exported by the firm – reg.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm requested to confirm the classification of blanket made of predominantly cotton i.e. having cotton content more than 50%, whether the item is covered under Chapter 63 of ITC HS Code 63013000 as per General Note. The Committee observed that there is nothing for the Committee to clarify as the requisite clarification is already mentioned in the notes to Chapter 50 of 'ITC (HS) classification of export and import items, 2012'.

(29)

Case No.209	M/s Sawhney (India) Pvt. Ltd., New Delhi
NC 13/AM-15, dt. 03.07.2014	File No.01/84/171/047/AM-15/DES-V
Request for regularization of Annual Advance Authorization No.0510145653 dated 14.12.2004.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that redemption of applicant firm in this case is pending due to minor lapse of not mentioning the GSM on some of the shipping bills. The applicant firm further requested to allow the calculation of GSM as per the net weight shown in the shipping bills to regularize this pending case. The Committee observed that the statement made by the applicant firm in the

first para of the letter dated 5<sup>th</sup> June, 2014 do not tally with the details given in Annexure-I. In other words, in the first para of the letter of applicant firm stated that GSM has not been mentioned in some of the shipping bills, whereas in Annexure-I, the details of GSM has been mentioned in each shipping bill. In view of above, the Committee after deliberations decided to ask the applicant firm to explain the inconsistency in this matter.

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